

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**

TP No.119/397-398/NCLT/AHM/2016 (New) C.P.No. 23/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2020**

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section: Section 397-398 of the Companies Act 1956.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vishwas K Shah } Nishan Majumdar }	Adv.	Resp. 4. }	[Signature]
2.	Ritesh Singh }	Adv.	" }	
2.	Sudhir Mehra with Bryan Gaudin	ADV ADV	Petitioner "	[Signature] [Signature]

ORDER

The Parties are represented through their respective Counsel(s).

On the request of Learned Counsel for the Respondent No. 4, the matter is adjourned, in the presence of the Counsel for the petitioner.

List the matter on 17.03.2020.

[Signature]
(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)

[Signature]
(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 10th day of February, 2020.